

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:2637  
ANSWERED ON:28.08.2012  
ASSISTANCE FROM SDF  
Nagar Shri Surendra Singh;Singh Shri Pradeep Kumar

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) the objectives and the present corpus of the Sugar Development Fund (SDF);
- (b) the total number of proposals received by the Government seeking financial assistance from SDF for revival, extension and modernisation of sugar mills situated in various States including Uttar Pradesh and Bihar during the last three years and the current year, State-wise; and
- (c) the details of funds disbursed along with the names of the sugar mills which have been provided financial assistance during the said period, State-wise?

**Answer**

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

- (a) As per Sugar Development Fund (SDF) Act, 1982, Sugar Development Fund is to be used to provide for the financing of activities for development of sugar industry and for matters connected therewith or incidental thereto. The corpus in the Sugar Development Fund with Department of Food and Public Distribution as on 30.6.2012 is Rs.387.26 crore.
- (b) A statement showing State-wise number of proposals received seeking financial assistance from SDF for modernisation/expansion of sugar mills during the last three years and the current year is at Annexure-I. No proposal has been received during the last three years and in the current year for financial assistance from SDF for revival of sugar mills.
- (c) A statement indicating names of the sugar mills (State-wise) who have been disbursed loan from Sugar Development Fund for modernisation/expansion during the last three years and in the current year is at Annexure-II.